THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes, Sir. Singapore is the top source of FDI equity inflow during the first half of the fiscal year 2015-16 with US$ 6,694 million FDI equity inflow during the period. Trading and Computer Software and Hardware were the most benefited sectors as these two sectors have received more than 50% share of the Singapore's investment during April - September, 2015. FDI directly supplements the domestic capital and brings technology and skill in the sectors of direct entry. It has indirect multiplier effects on other related sectors also thereby stimulating economic growth leading to increased production, exports and employment generation. Singapore is keen to participate in collaborative opportunities offered by the Government of India's flagship initiatives like `Make in India', 'Digital India', 'Skill India', 'Clean India', 'Affordable Housing for all by 2022', 'Namami Gange' and 'Smart Cities'. Singapore is already conducting a train-the-trainer and consultancy support for training centres in Delhi and Rajasthan and is considering setting up a new centre in the Northeast.

Neglect of India's food security concerns in the WTO draft declaration

2735. SHRI T. RATHINAVEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the World Trade Organizations draft declaration for next months Ministerial meeting in Nairobi, made no mention of finding a permanent solution to India concerns on food security, but proposed to address all aspects of agriculture reform as a matter of priority;

(b) if so, the details thereof;

(c) whether it is also a fact that the first draft for the meeting in mid December did take note of the failure to reach a pact on most issues that were part of Doha work programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Ministerial Declaration adopted at the Tenth Ministerial Conference of the World Trade Organization (WTO) held in Nairobi, Kenya from 15 to 19th December, 2015 welcomed the Bali Ministerial Declaration and the subsequent General Council Decision of November 2014 on Public Stockholding for Food Security Purposes. A Ministerial Decision on the issue was also adopted in Nairobi in which Ministers reaffirmed the WTO General Council Decision of 27th December, 2014. The Ministerial Decision stipulates that

"Members shall engage constructively to negotiate and make all concerted efforts to agree and adopt a permanent solution on the issue of public stockholding for food security purposes. In order to achieve such permanent solution, the negotiations on this subject shall be held in the Committee on Agriculture in Special Session ("CoASS"), in dedicated sessions and in an accelerated time-frame, distinct from the agriculture negotiations under the Doha Development Agenda ("DDA")".

(c) and (d) In the Nairobi Ministerial Declaration, Ministers also noted that much less progress has been made in Agriculture and other central components of the WTO's negotiating agenda, namely NAMA (Non Agriculture Market Access), Services, Rules and Development. However, favourable decisions on Public Stockholding for Food Security Purposes, Special Safeguard Mechanism and Export Competition are among the achievements from the Tenth Ministerial Conference of the WTO (MC10) held in Nairobi.

DMIC project

†2736. DR. VIJAYLAXMI SADHO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the ambitious Delhi-Mumbai Industrial Corridor (DMIC) project and the names of cities enroute;

(b) the details of estimated cost of this project; and

(c) the details of Sources from where resources would be mobilized for this project?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) As per the Perspective Plan prepared for the DMIC project, 24 Investment Regions/Industrial Areas have been identified which need to be developed over a period of next three decades. In phase-I of DMIC project following eight nodes are being taken up for development:

Name of the Node	State	Area in Sq. Km.
Dadri-Noida-Ghaziabad Investment Region	Uttar Pradesh	210
Manesar-Bawal Investment Region	Haryana	402
Khushkhera-Bhiwadi-Neemrana Investment Region	Rajasthan	165
Pithampur-Dhar-Mhow Investment Region	Madhya Pradesh	372
Ahmedabad-Dholera Investment Region	Gujarat	920

† Original notice of the question was received in Hindi.